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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ OMP (ENF.) (COMM.) 14/2020 & EX.APPL.(OS) 106/2020 (delay)

M/S BHARAT BIOTECH INTERNATIONAL LTD... Decree Holder Through: Mr. Amit S. Chadha, Sr. Advocate with, Mr. Vipin Nair, Mr. P.B. Suresh, Mr.Karthik, Jayashankar and Mr. Sughosh Subramanyam Neergundh, Advs. Mr. Sahil Mangia, Adv.

versus

UNION OF INDIA

..... Judgement Debtor

Through: Ms. Pinky Anand, Sr. Advocate, learned ASG with Mr. Bhagwan Swarup Shukla, standing counsel, Mr. Rajesh Ranjan, Mr. Joel, Mr. Sumit, Mr. Hemant Arya, Ms. Kirti Dua, Ms.Rinky Ranjan, Mr. A.S. Rastogi and Mr. S.K. Arora, Advs.

CORAM: HON'BLE MS. JUSTICE REKHA PALLI <u>O R D E R</u> % 04.02.2020

At request, list on 06.02.2020 at 2.15 pm.

REKHA PALLI, J.

FEBRUARY 04, 2020 *'sdp'*

This is a digitally signed order.

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